

ANNEXURE II: LIST OF CASELAWS RELATED TO CRIs

S.No	Caselaw	Decision Date	Reference Link
1	Telefonaktiebolaget LM Ericsson (Publ) v. Lava International Ltd, CS (OS) 764/2015	10/06/2016	https://ipindia.gov.in/storage/uploads/media/1.%20Telefonaktiebolaget%20LM%20Ericsson%20(Publ)%20v.%20Lava%20International%20Ltd%2C%20CS%20(OS)%20764_2015.pdf
2	Ferid Allani v. Union of India, 2019, W.P.(C) 7/2014	12/12/2019	https://ipindia.gov.in/storage/uploads/media/2.%20Ferid%20Allani%20v.%20Union%20of%20India%2C%202019%2C%20M%20Pratibha.pdf
3	Oneempower (P) Ltd. v. Controller of Patents & Designs, C.A.(COMM.IPD-PAT) 8/2023	08/05/2023	https://ipindia.gov.in/storage/uploads/media/3.%20Oneempower%20(P)%20Ltd.%20v.%20Controller%20of%20Patents%20%26%20Designs.pdf
4	Opentv Inc vs The Controller Of Patents And Designs, C.A.(COMM.IPD-PAT) 14/2021	11/05/2023	https://ipindia.gov.in/storage/uploads/media/4.%20Opentv%20Inc%20vs%20Controller-%20M%20Pratibha.pdf
5	Microsoft Technology Licensing v. Controller of Patents & Designs, 2023, C.A.(COMM.IPD-PAT) 29/2022, 2023:DHC:3342	15/05/2023	https://ipindia.gov.in/storage/uploads/media/5.%20Microsoft%20Technology%20Licensing%20v.%20Controller-.A.(COMM.IPD-PAT)%2029_2022.pdf
6	Microsoft Technology Licensing LLC v. Assistant Controller of Patents, 2024, C.A.(COMM.IPD-PAT) 358/2022	11/08/2023	https://ipindia.gov.in/storage/uploads/media/6.%20Microsoft%20Technology%20Licensing%20LLC%20v.%20Assistant%20Controller%20of%20Patents%2C%202024%2C%20C.A.(COMM.IPD-PAT)%20358_2022.pdf
7	Raytheon Co. v. Controller General of Patents 2023,C.A.(COMM.IPD-PAT) 121/2022	15/09/2023	https://ipindia.gov.in/storage/uploads/media/7.%20Raytheon%20Co.%20v.%20Controller-%20M%20Pratibha.pdf
8	Priya Randolph v. Controller of Patents & Designs, 2023, (T)CMA(PT)/109/2023 (OA/13/2018/PT/CHN)	20/12/2023	https://ipindia.gov.in/storage/uploads/media/8.%20Priya%20Randolph%20v.%20Controller%20of%20Patents%20%26%20Designs%2C%202023%2C%20(T)CMA(PT)_109_2023.pdf
9	Microsoft Technology Licensing LLC v. Assistant Controller of Patents and Designs, (T)CMA(PT)/175 of 2023	09/02/2024	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/9. Microsoft Technology Licensing LLC v. Assistant Controller of Patents and Designs, (T)CMA(PT)_175 of 2023 (09022024).pdf
10	Telefonaktiebolaget LM Ericsson v Lava International Ltd., CS(COMM) 65/2016, 2024:DHC:2698	28/03/2024	https://ipindia.gov.in/storage/uploads/media/10.%20Telefonaktiebolaget%20LM%20Ericsson%20v.%20Lava%20International%20Ltd.%2C%20CS(COMM)%2065-2016%2C%202024_DHC_2698.pdf

11	Microsoft Technology Licensing v. Controller of Patents & Designs, 2024, C.A.(COMM.IPD-PAT) 185/2022	16/04/2024	https://ipindia.gov.in/storage/uploads/media/11.%20Microsoft-v.-Asst-Controller-C.A.(COMM.IPD-PAT)%20185_2022.pdf
12	Microsoft Technology Licensing LLC vs Assistant Controller of Patents and Designs, (T) CMA (PT) No.49 of 2023, [OA/36/2020/PT/CHN]	03/07/2024	https://ipindia.gov.in/storage/uploads/media/12.%20Microsoft%20Technology%20Licensing%20LLC%20vs%20Assistant%20Controller%20of%20Patents%20and%20Designs%2C%20(T)%20CMA%20(PT)%20No.49%20of%202023%2C%2003072024.pdf
13	AB Initio Technology LLC v Controller of Patents & Designs, 2024, C.A.(COMM.IPD-PAT) 26/2021 and C.A.(COMM.IPD-PAT) 447/2022	30/07/2024	https://ipindia.gov.in/storage/uploads/media/13.%20AB%20Initio%20Technology%20LLC%20v%20Controller-%20Anish%20Dayal.pdf
14	Blackberry Ltd. v. Controller, Patents and Designs, (2024),C.A.(COMM.IPD-PAT) 229/2022, 4 HCC (Del) 471	30/08/2024	https://ipindia.gov.in/storage/uploads/media/14.%20Blackberry%20Ltd.%20v.%20Controller%2C%20Patents%20and%20Designs%2C%20(2024)%2CC.A.(COMM.IPD-PAT)%20229_2022%2C%204%20HCC%20(Del)%20471%20(Blackberry%20-%20I).pdf
15	Blackberry Ltd. v. Controller of Patents & Designs, 2024, C.A.(COMM.IPD-PAT) 318/2022	30/08/2024	https://ipindia.gov.in/storage/uploads/media/15.%20Blackberry%20Ltd.%20v.%20Controller%20of%20Patents%20%26%20Designs%2C%202024%2C%20C.A.(COMM.IPD-PAT)%20318_2022.pdf
16	Comviva Technologies Ltd. v. Controller of Patents & Design. 2024,C.A.(COMM.IPD-PAT) 492/2022	12/11/2024	https://www.ipindia.gov.in/writereaddata/images/pdf/CRI/CASE%20LAWS/16.ComvivaTechnologiesLtd.v.Controller-amitbansal.pdf
17	Caleb Suresh Motupalli v. Controller of Patents, CMA (PT) No. 2 of 2024, 2025:MHC:293	29/01/2025	https://ipindia.gov.in/storage/uploads/media/17.%20Caleb%20Suresh%20Motupalli%20v.%20Controller-Senthilkumar%20Ramamoorthy.pdf
18	Koninklijke Philips Electronics N.V. v. Maj. (Retd.) Sukesh Behl & Anr. and Ors., CS(COMM) 423/2016 and other connected matters	20/02/2025	https://ipindia.gov.in/storage/uploads/media/18.%20Koninklijke%20Philips%20Electronics%20N.V.%20v.%20Maj.(Retd.)-%20Sanjeev%20Narula.pdf
19	KROLL INFORMATION ASSURANCE, LLC vs THE CONTROLLER GENERAL OF PATENTS, DESIGNS AND TRADEMARKS AND ORS, C.A.(COMM.IPD-PAT) 439/2022, 2025:DHC:5096	01/07/2025	https://ipindia.gov.in/storage/uploads/media/19.%20KROLL%20Info%20vs%20Controller.pdf